

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/ 4491 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the November, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJG/3759 Dated 26.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.12.2020 along with permission to leave the head quarter from the morning of 28.11.2020 till the evening of 02.12.2020, has been granted. Further, the Additional District & Sessions Judge, Goalpara and in his absence the next senior most Judicial officer available in the head quarter shall remain in charge of your Court and office during your absence.

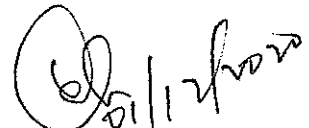
Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/ 4492 /A, dated 1.12.2020
Copy to:

✓ 1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

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